

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 306 & 307 of 2013

Dated: 19th September, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 306 of 2013

M/s Maithon Power Ltd. ... Appellant(s)

Versus

**Delhi Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. Sakya Singha Chaudhary
Mr. Sri Venkatesh
Mr. Mazag Andrabi**

**Counsel for the Respondent(s) : Mr. Nikhil Nayyar &
Mr. Dhananjay for R.1
Mr. P.B. Lal
Ms. Shreya for R.2**

Appeal No. 307 of 2013

M/s Maithon Power Ltd. ... Appellant(s)

Versus

**Delhi Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. Sakya Singha Chaudhary
Mr. Sri Venkatesh
Mr. Mazag Andrabi**

**Counsel for the Respondent(s) : Mr. Nikhil Nayyar &
Mr. Dhananjay for R.1
Mr. Manish Kumar Srivastava
Mr. Arnab Sanyal for R-2**

ORDER

We have heard the learned counsel for the parties. Written Submissions have been filed by the learned counsel for the Respondent today after serving copy on the other side.

Post the matter for further hearing on **08.10.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/Vg